

BUSINESS ADVISORY COMMITTEE

(Fourteenth Lok Sabha)

THIRTY-SECOND REPORT

(Presented on 13.12.2006)

The Business Advisory Committee held a sitting on Tuesday, the 12th December, 2006.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

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| (1) The Sikkim University Bill, 2006 after it has been passed by Rajya Sabha.
<u>(Consideration and Passing)</u> | |
| (2) The Tripura University Bill, 2006 after it has been passed by Rajya Sabha.
<u>(Consideration and Passing)</u> | 2 hours |
| (3) The Rajiv Gandhi University Bill, 2006 after it has been passed by Rajya Sabha.
<u>(Consideration and Passing)</u> | |
| (4) The Scheduled Tribes (Recognition of Forest Rights) Bill, 2005, as reported by the Joint Committee.
<u>(Consideration and Passing)</u> | 4 hours |
| (5) The Central Educational Institutions (Reservation in Admission) Bill, 2006.
<u>(Consideration and Passing)</u> | 4 hours |
| (6) The Commissions for Protection of Child Rights (Amendment) Bill, 2006.
<u>(Consideration and Passing)</u> | 2 hours |
| (7) The Prevention of Child Marriage Bill, 2004, after it has been passed by Rajya Sabha.
<u>(Consideration and Passing)</u> | 2 hours |

NEW DELHI;
Dated the 12th December, 2006
Agrahayana 21, 1928 (Saka)

SOMNATH CHATTERJEE
Chairman,
Business Advisory Committee